

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2821
ANSWERED ON:11.05.2016
Fixing Tenure of Municipal Authorities
Suresh Shri Doddaalahalli Kempegowda

Will the Minister of URBAN DEVELOPMENT be pleased to state:

Will the Minister of URBAN DEVELOPMENT be pleased to state:-

- (a) whether the Government has received any proposal seeking fixed tenures for Mayors and Municipal Commissioners to ensure better urban Governance;
- (b) if so, the details thereof;
- (c) whether the Government is considering the said proposal; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN
THE MINISTRY OF URBAN DEVELOPMENT
(SHRI BABUL SUPRIYO)

(a)& (b): Yes. Madam. A representation on behalf of the All India Council of Mayors regarding making provisions for a fixed tenure of five years for Mayors, was received.

(c)&(d): Urban Development is a State subject and Government of India only facilitates the State Governments and ULBs through various programmes, schemes and guidelines. Matters relating to tenure of Mayors rest with State Governments.
